

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No. 45/241-242/NCLT/AHM/2019

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2021**

Name of the Company: Meenaben Khuman & Anr
V/s
MK Handicrafts Pvt Ltd & Anr

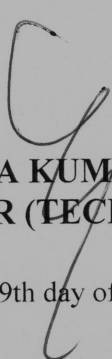
Section: 241-242 of the Companies Act, 2013.

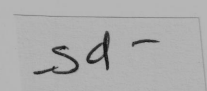
ORDER

Learned Counsel for both parties appeared.

In view of one of the sitting Member, NCLT Delhi Bench Mr. Mohd. Sharief Tariq passed away yesterday due to Covid-19, this Bench along with all employees expressed our deep condolence for departed soul.

As a mark of respect to Hon'ble Member Mr. Mohd. Sharief Tariq, we adjourned matter to 03.05.2021


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 19th day of April, 2021